

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

TWENTY-FIRST REPORT

(PRESENTED ON 10-3-1986)

The Business Advisory Committee held a sitting on Monday, the 10th March, 1986.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

(1) Discussion and voting on Supplementary Demands for Grants (General) for 1985-86.	}	2 hours
(2) Discussion and voting on Demands for Excess Grants (General) for 1983-84.		
(3) Discussion and voting on Demands for Grants (Railways) for 1986-87.	}	4 hours
(4) Discussion and voting on Supplementary Demands for Grants (Railways) for 1985-86.		
(5) Discussion and voting on Demands for Excess Grants (Railways) for 1983-84.		
(6) Discussion on the Resolution regarding recommendations made by the Railway Convention Committee.		
(7) Discussion and voting on Demands for Grants (General) for 1986-87 in respect of following Ministries/ Departments:—		
(i) Agriculture and Rural Development		8 hours
(ii) Commerce		6 hours
(iii) Defence		6 hours
(iv) Energy		6 hours
(v) External Affairs		6 hours
(vi) Food & Civil Supplies		6 hours
(vii) Health and Family Welfare		5 hours
(viii) Home Affairs		6 hours
(ix) Human Resource Development		6 hours
(x) Industry		6 hours
(xi) Information and Broadcasting		6 hours
(xii) Petroleum and Natural Gas		6 hours
(xiii) Science & Technology, Atomic Energy, Electronics, Ocean Development and Space		6 hours
(xiv) Steel and Mines		6 hours
(xv) Water Resources		5 hours
(xvi) Labour		4 hours
(xvii) Textiles		6 hours

TOTAL: 100 hours

[P.T.O.]

8. The Finance Bill, 1986.
(Consideration and passing)

12 hours
(To be completed by 28th
April, 1986).

3. The Committee further recommend that in order to make available more time for discussion on General Budget, Demands for Grants and the Finance, Bill, 1986, the House may continue to sit during lunch hour from Monday, the 10th March, 1986 till the passage of the Finance Bill, 1986 on Monday, the 28th April, 1986.

4. The Committee also recommend that discussion and voting on the Demands for Grants in respect of the Budget (General) for 1986-87 may commence from Wednesday, the 19th March, 1986 and conclude on Wednesday, the 23rd April, 1986 and all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants may be put to vote at 6 P.M. on Wednesday, the 23rd April, 1986.

NEW DELHI;
March 10, 1986
Phalguna 19, 1907 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.